

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 118**

**IA(IBC)/1255(CH)2024,IA(IBC)/1521(CH)2024, IA(IBC)/1522(CH)2024**

**in**

**CP(IB) No.147/Chd/Hry/2018  
(Admitted)**

**IN THE MATTER OF:-**

Mistcold Sales and Services Pvt. Ltd. ... Petitioner

Versus

Nayati Healthcare and Research Pvt. Ltd. ... Respondent

**Under Section: 9, 60(5), 12(2), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.08.2024.

15.07.2024  
Tanvi

Sd/-  
Court Officer